

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF FEBRUARY, 2020

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 29.02.2020

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 29.02.2020</i>
CIVIL	170159	3746	3032	170873
CRIMINAL	38359	1855	1553	38661
TOTAL	208518	5601	4585	209534